of India Act, 1934 the Reserve Bank is empowered to issue directions to non-banking institutions to furnish such statements, information or particulars relating to or connected with deposits received by the non-banking institutions, as may be specified by the Reserve Bank and also to issue directions to non-banking institutions in respect of any matters relating to or connected with the receipt of deposits, including the rates of interest payable on such deposits and the period for such deposits may be received, if considered necessary in the public interest.

(b) Since, M/s. Sanchaita Investments of Calcutta is a partnership firm having a capital of less than Rupees one lakh, it is not a 'Non-banking institution' within the meaning of the aforesaid Act. Hence, no action could be taken by the Reserve Bank under this provision.

Permission given to public limited companies to issue Convertible Debentures

2150. SHRI SUBASH CHANDRA BOSE ALLURI: Will the Minister of FINANCE be pleased to state:

(a) what is the number of Public Limited companies which were given permission to issue convertible debentures during the last three months, giving the total value of the same; and

(b) what is the number of companies which sought the permission?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) 22-non-Government public limited companies were given permission during the last three months ended 27th February 1982 to issue convertible debentures of the value of Rs. 67.89 crores.

(b) 15 companies sought permission during the last three months ended 27th February 1982 for issuing convertible debentures of Rs. 93.28 crores.

मध्य प्रदेश में तस्करी

2151. **श्री फूल चन्द वर्मा** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इन्दौर से प्रकाशित, 23 अक्तूबर, 1981 को "नई दुनिया" में दी गई रिपोर्ट के अनुसार, 1.72 करोड़ रुपये की तस्करी का माल जब्त किया था;

(ख) यदि हां, तो उन व्यक्तियों के क्या नाम हैं जिनका इस में हाथ था और उन के खिलाफ क्या कार्यवाही की गई है; और

(ग) तस्करी विरोधी गतिविधियों को तेज करने तथा मध्य प्रदेश में ऐसी गतिविधियों पर चौकसी रखने के लिये सरकार द्वारा क्या कदम उठाये गये हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) जी, नहीं । सरकार को मिली रिपोर्टों के अनुसार मध्य प्रदेश में सीमाशुल्क अधिकारियों ने जनवरी से सितम्बर, 1981 तक की अवधि में लगभग 8.47 लाख रुपये का माल पकड़ा ।

(ख) सूचना एकत्र की जा रही है और सदन पटल पर रख दी जाएगी ।

(ग) सीमाशुल्क विभाग के निवारक और आसूचना तंत्र को सुदृढ़ बना दिया गया है । मध्य प्रदेश में सीमा शुल्क अधिकारियों को इस क्षेत्र में तस्करी के प्रत्येक प्रयास को रोकने के लिए सतर्क कर दिया गया है ।

Checking of "Discount Racket" in sale of Air Tickets

2152. DR. SUBRAMANIAM SWAMY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is true that Air-India has sought the Government's help to